

SILVER OAK (INDIA) LIMITED

Regd Office : Plot No. 110, Sector 1, Industrial Area, Pithampur, Dhar (MP - 454775)
Tel: 0731-2577040; **e-mail :** silveroak.indore@gmail.com **CIN :** L11531MP1984PLC002635

POST OFFER ADVERTISEMENT

This advertisement is being issued by **Arihant Capital Markets Limited**, Manager to the Offer on behalf of **Royal Highland Distilleries Limited ("Acquirer")** and **Mrs Leela Kalyani ("PAC")** pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, as amended ("**SEBI SAST Regulations**") in respect of Open Offer to acquire upto 17,54,280 Equity Shares, constituting 46.28% of the fully diluted voting Equity Share Capital (the "**Offer**") of **Silver Oak (India) Limited ("Target Company")**. The Detailed Public Statement ("**DPS**") with respect to the aforementioned Offer was published on March 27, 2017 in (a) Business Standard, English and Hindi all editions; (b) Mumbai Lakshwadeep, Marathi edition; and (c) Indore Samachar, Hindi edition, Indore.

1. Name of the Target Company : Silver Oak (India) Limited
2. Name of the Acquirers : Royal Highland Distilleries Limited
3. Persons Acting in Concert : Mrs Leela Kalyani
4. Name of Manager to the Offer : Arihant Capital Markets Limited
5. Name of Registrar to the Offer : Ankit Consultancy Private Limited
6. Offer Details :
- a. Date of Opening of the Offer : April 6, 2018
- b. Date of closure of the Offer : April 19, 2018
7. Date of payment of consideration : May 4, 2018
8. Details of Acquisition:

Sr. No.	Particulars	Proposed in the offer document	Actual
8.1	Offer Price	Rs. 16.50	Rs. 16.50
8.2	Aggregate number of shares tendered	17,54,280	11,79,378
8.3	Aggregate number of shares accepted	17,54,280	11,79,378
8.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 2,89,45,620/-	Rs. 1,94,59,737/-
8.5	Shareholding of the Acquirer/PACs before Agreement / Public Announcement (No. & %)	5,19,500 13.71%	5,19,500 13.71%
8.6	Shares Acquired by way of Agreement - Number % of Fully Diluted Equity Share Capital	7,53,870 19.89%	7,53,870 19.89%
8.7	Shares Acquired by way of Open Offer - Number % of Fully Diluted Equity Share Capital	17,54,280 46.28%	11,79,378 31.12%
8.8	Shares acquired after Detailed Public Statement - Number of shares acquired - Price of the shares acquired % of the shares acquired	NIL	N.A.
8.9	Post offer share holding of Acquirer / PACs - Number % of Fully Diluted Equity Share Capital	30,27,650 79.88%	24,52,748 64.71%
8.10	Pre & Post offer shareholding of the Public	Pre-Offer 25,16,830 (66.40%) Post-Offer 7,62,550 (20.12%)	Pre-Offer 25,16,830 (66.40%) Post-Offer 13,37,452 (35.29%)

9. The Acquirer and the PAC accept full responsibility for the information contained in this Post Offer Advertisement and also for fulfilling the obligations under SEBI SAST Regulations.
10. A copy of this Post Offer Advertisement will be available on the website of SEBI, BSE Limited (BSE) and at the Registered Office of the Target Company

Issued by the Manager to the Offer on behalf of the Acquirer



ARIHANT capital markets ltd.

Merchant Banking Division

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Chakala, Andheri (E), Mumbai – 400 093
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Email: mbd@arihantcapital.com
Website: www.arihantcapital.com

Contact Persons: Mr. Amol Kshirsagar / Mr. Satish Kumar P

Place: Mumbai

Date: May 9, 2018